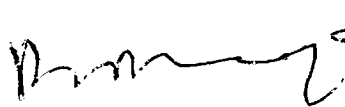
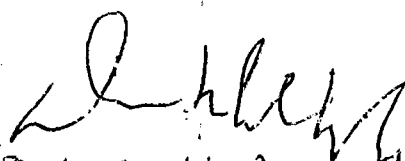
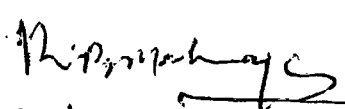
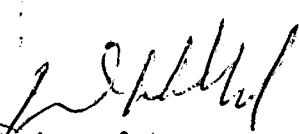


C. A. T. Bench, JAIPUR

Date of Order	M.P. No. and Year	Orders
15.4.93	None present for the petitioner	The M.P. may be listed for admission on 20.4.93  (B.B. Mahajan) Atm.  (D.L. Mehta) V. C.
20.4.93	Mr. Vinodra Ladhra - Counsel for applicant/petitioner Mr. W.D. Sharma - Counsel for respondents Heard the Counsel for the parties. Mr. Sharma undertakes that on transfer basis the post will be filled up and no regular appointment shall be made till the disposal of the O.P. This is a very genuine submission made by Mr. Sharma and we accept the prayer. The intimation order passed on 28.7.88 modified accordingly and the respondents are permitted to fill up the post of medical officer by transfer. The M.P. stands disposed of.  (B.B. Mahajan) Member (A)  (D.L. Mehta) Vice Chairman	Copy sent to Applicant Counsel & Counsel for respondents. vide 3320 Dated 20/4/93

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 C.A.T. Bench